

NATIONAL COMPANY LAW TRIBUNAL

DAILY WISE OBJECTION LIST DATED 18.10.2022 TO 20.10.2022

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	28/12/2021	Company Petition (Companies Act)	710102094802021		SOUGATA BHATTACHARYA VS SASWATA BHATTACHARYA	Sec. 241(1),Sec. 244(1),Sec. 245,Section 212,Application under any other provisions ,Application under any other provisions	19/10/2022	Fees missed of sections 251,447,448, council detail missed in 1st volume, sign missed in synopsis &&& list of dates &&& events, no sign in every pgs of petition,mentioned respondent name in memo of parties and technically, true copy sign missed in every pgs of annexuress, ncit name missed on cover pgs in vol 2 &&& 3rd, pgs not clear 185,187,194,195,197 to 200,248 to 250,261,401,402 vakaltnama missed	Sougata
2	9/6/2022	CA(A) Merger and Amalgamation(Comp anies Act)	710102047652022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec. 230-232, Sec 234	19/10/2022	Pgs not clear 35,54,56,58, remove application from petition	CHANDRA
3	14/09/2022	Company Appeal(Companies Act)	710102075062022		G.G.ICE AND COLD STORAGE PRIVATE LIMITED VS BNG INFRABUILD PRIVATE LIMITED	Sec 252 (3)	20/10/2022	Roc and income tax advance service missed (kindly come to registry with hard copy)	PANKAJ
4	1/10/2022	Company Petition IB (IBC)	710102080662022		MONTAGE ENTERPRISES PRIVATE LIMITED VS MONTAGE SALES PRIVATE LIMITED	IBC Under Sec 9	18/10/2022	page:116, 121-136, 139-142, 144-150, 217, 239-248, 250- 259, 309, 325, 327, 329, 338, 351-352, 354, 361, 373-381, 383-384, 389, 404-406, 410- 411, 416-417, 438, 439-440, 442-449, 451-474, 508-509, 539, 544-543, 576-579,582- 594, 617-1025 and all page of annexure 9- not clear, 1157, 1219-1221, 1550-1551, 2000, 2062, 2064, 2066, 2068, 2168-2173, 2189, 2249, 2505-2516, 2735, 2750, 2764, 2783-2783, 2834-2835,3012- 3013, 3263-3264,3281-3283, 3287-3288, 6784-6792, not clear, page:7209, 7379-7381, missed, proof of service missed, etc	APOORV

5	29/09/2022	Company Petition (Companies Act)	710102080062022		SHRI HARISH CHANDER VS HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	18/10/2022	pgs not clear 120,145,146,155,174,177,213 to 225	CS Nitin
6	5/9/2022	Company Appeal(Companies Act)	710102072332022		SHRI HARISH CHANDER VS HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec 252 (3)	19/10/2022	Pgs not clear 26 (pls annex typed copy)	Bhupendra
7	29/09/2022	Company Petition (Companies Act)	710102079912022		RAJASTHAN RAJYA VIDYUT KARMACHARI GENERAL PROVIDENT FUND TRUST VS RELIGARE FINVEST LIMITED	Sec. 71(10)	18/10/2022	List of dates &&& events missed, MoA &&& AoA missed of respondent, paste welfare and court in blank space on vakaltnama	ANKIT
8	29/09/2022	Company Petition (Companies Act)	710102080102022		AARTI MITTAL VS HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	18/10/2022	pgs not clear 116,118,120,122,124,126,128 ,153,161,168,175,176,212,215 to 221,225,229,239 to 244	CS Nitin
9	29/09/2022	Company Petition (Companies Act)	710102080072022		VIKAS PALIWAL VS HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	18/10/2022	pgs not clear 99,127,169	CS Nitin
10	29/09/2022	CA(A) Merger and Amalgamation(Companies Act)	710102079752022		SSDN MARKETING PRIVATE LIMITED VS HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sub-section (l) of section 230	18/10/2022	No pagination in annexuress according to master index, volume wise separate index missed, write serial no. in upper right side	SIDDHARTHA
11	29/09/2022	Company Petition (Companies Act)	710102079792022		SHIVA DHAWAN VS UTKARSH SHARMA	Sec. 241(1),Sec. 242(4)	19/10/2022	Fees missed of sections 241,242	Parv Verma
12	13/09/2022	Company Petition IB (IBC)	710102074742022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS MR. ANKUR GUPTA	Section 95(1)	20/10/2022	counsel details missed on every every index, page:135, 378-380, 386, 388, 446-462, not clear, page:437A notary estamp missed, etc	Khushboo Shah
13	13/09/2022	Company Petition IB (IBC)	710102074662022		ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED (ARCIL) (CREDITOR) THROUGH THE PROPOSED RESOLUTION PROFESSIONAL MR. RAM RATAN KANOONGO VS MR. PRADEEP GUPTA	Section 95(1)	20/10/2022	counsel details missed on every every index, page:135, 379-381, 3855-387, 389, 455--463, not clear, page:474A notary estamp missed and page numbering missed, etc	Khushboo Shah

14	22/09/2022	Company Petition IB (IBC)	710102077662022		EAST COAST CONSTRUCTIONS AND INDUSTRIES LIMITED VS EMAAR INDIA LIMITED	IBC Under Sec 9	20/10/2022	master data missed, only	YAMUNAH
15	22/09/2022	Company Petition IB (IBC)	710102077652022		LGC SCIENCE AND STANDARDS (INDIA) PRIVATE LIMITED VS EMAAR INDIA LIMITED	IBC Section 59	18/10/2022	page: 168, 212-231, not clear master data missed,	Ravi
16	21/09/2022	Company Petition IB (IBC)	710102077302022		STATE BANK OF INDIA VS KOTSONS PVT LTD	IBC under Sec 7	18/10/2022	3rs court fee missed on vakalatnama, irp registration certificate missed, master data of corporate debtor missed, etc	SIDDHARTH SANGAL
17	30/09/2022	CA(A) Merger and Amalgamation (Companies Act)	710102080592022		ARYAN ENERGY PRIVATE LIMITED VS KOTSONS PVT LTD	Sec. 230-232, Sec 234	20/10/2022	Pgs not clear 95,101,350,355,356,359,367, 398	SATISH KUMAR
18	12/10/2022	Contempt Petition (Companies Act)	710102084132022		JAGMEET SAPRA SINGH VS MR. TARUN BHARAL	Sec 425	20/10/2022	Brief synopsis/list of dates &&& events missed, true copy stamp missed on annexure, vakalatnama missed	Ashutosh
19	28/09/2022	CP(AA) Merger and Amalgamation (Companies Act)	710102079432022		CORDIAL TECHNOLOGIES PRIVATE LIMITED VS MR. TARUN BHARAL	Sec. 230-232 - Second Motion	20/10/2022	Pgs not clear 88 to 90, 105 to 107, 120 to 136, 137 to 204, 212 to 292, 2nd volume separate index missed, pgs repeated 256, pgs missed 269, pgs wrong arranged 292, 293, true copy sign missed in annexure, nclt name missed on cover pgs, master index missed in 1st volume, council detail and sign missed in index	SURBHI TOMAR
20	13/10/2022	CP(AA) Merger and Amalgamation (Companies Act)	710102084412022		NUMBER THEORY SOFTWARE PRIVATE LIMITED VS NEWGEN SOFTWARE TECHNOLOGIES LIMITED	Sec. 230-232 - Second Motion	18/10/2022	Wrong case type select, link with main case no.	aaryan sharma
21	13/10/2022	Company Petition IB (IBC)	710102084562022		STATE BANK OF INDIA VS GOPAL SINGHAL	Section 95(1)	19/10/2022	counsel details with sign missed in index, memo of parties missed, page: 54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc	Ashish

22	13/10/2022	Company Petition IB (IBC)	710102084582022		STATE BANK OF INDIA VS MADHU JAIN	Section 95(1)	19/10/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc	Ashish
23	13/10/2022	Company Petition IB (IBC)	710102084552022		STATE BANK OF INDIA VS MANDAR DAS JAIN	Section 95(1)	19/10/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc	Ashish
24	13/10/2022	Company Petition IB (IBC)	710102084572022		STATE BANK OF INDIA VS PANKAJ JAIN	Section 95(1)	19/10/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc	Ashish
25	13/10/2022	Company Petition IB (IBC)	710102084532022		STATE BANK OF INDIA VS SHUBHAM JAIN	Section 95(1)	19/10/2022	counsel details with sign missed in index, memo of parties missed, page:54-58 missed, 89-90, 100-103, not clear, 25rs advocate welfare and 3rs court fee missed on vakalatnama, estamp paper missed with all affidavit, true copy sign missed on every pages of annexures, typed copy not mention, etc	Ashish
26	13/10/2022	Company Petition IB (IBC)	710102084542022		STATE BANK OF INDIA VS SANJAY GOEL S/O RAJ KUMAR GOEL	Section 95(1)	19/10/2022	petition every pages sign missed, page:17 numbering missed, page:46 not clear, 25rs advocate welfare and 3rs court fee missed, (court fee and welfare place on blank side of vakalatnama) separate proof of service pdf missed, etc,	Ashish

27	14/10/2022	Company Petition IB (IBC)	710102084932022		KHANUJA ENTERPRISES VS VLCC HEALTH CARE LIMITED	IBC Under Sec 9	19/10/2022	page:30 translation, page:40-52, 126, not clear, index page numbering not mention in index, etc	VAKATI
28	14/10/2022	Company Petition (Companies Act)	710102084962022		AMBICA ENCLAVE PRIVATE LIMITED VS MINISTRY OF CORPORATE AFFAIRS	Sec. 213	18/10/2022	Fees missed of sections 210,447, brief synopsis missed, wrong jurisdiction according to master data	ALOK
29	14/10/2022	Company Petition (Companies Act)	710102085142022		AWFIS SPACE SOLUTIONS PRIVATE LIMITED VS REGIONAL DIRECTOR NORTHERN REGION & ANR	Sub-Section (1) Of Section 66.	20/10/2022	Pgs missed 4 to 10, list of dates &&& synopsis missed, pgs not clear 238,239,305,309 to 311,320 to 331,351,379 to 381,481 to 483	Ashish Aggarwal
30	14/10/2022	Company Petition IB (IBC)	710102085092022		BHUPINDER SINGH SAWHNEY VS PUNJAB NATIONAL BANK & ANR.	Section 94(1)	19/10/2022	counsel sign missed in index, page:28, 169, not clear, etc	Dhananjaya Sud
31	14/10/2022	Intervention Petition (IBC)	710102085452022		JINDAL BIOCHEMS & DEVELOPER PVT LTD VS KAMAL RENU CREDIT & INVEST PRIVATELIMITED	Rule 11 of NCLT, 2016	20/10/2022	wrong section and case type wrong contact to registry	VIKAS
32	15/10/2022	Company Petition IB (IBC)	710102085602022		BETA INFRATECH PRIVATE LIMITED VS KAMAL RENU CREDIT & INVEST PRIVATELIMITED	Application under any other provisions- IBC	20/10/2022	wrong section and case type wrong need to file IA	RAJA
33	17/10/2022	Contempt Petition (IBC)	710102086692022		RAJAT MITRA VS MR. HARISH TANEJA	Rule 11 of NCLT, 2016	18/10/2022	Case Type Wrong	SK SHARMA
34	15/10/2022	Contempt Petition(Companies Act)	710102086202022		I.S.P. CONSTRUCTION PRIVATE LIMITED VS HATAM SINGH	Sec 425	20/10/2022	pgs repeated 29	Legislegal
35	18/10/2022	CP(AA) Merger and Amalgamation(Comp anies Act)	710102087002022		ST-ERICSSON INDIA PRIVATE LIMITED VS HATAM SINGH	Sec. 230-232 - Second Motion	20/10/2022	Main case no missed on cover pgs	DHRITIMAN
36	18/10/2022	CP(AA) Merger and Amalgamation(Comp anies Act)	710102087122022		AGRANI INFRASTRUCTURE WORKS PRIVATELIMITED VS EDISONS INFRAPOWER & MULTIVENTURESPRIVATE LIMITED	Sec. 230-232 - Second Motion	20/10/2022	Nclt name missed in 2nd volume cover pg,volume wise index missed in 2nd volume, vakaltnama missed	Trisha
37	19/10/2022	Company Petition (Companies Act)	710102087522022		MSV INTERNATIONAL INC. VS REGISTRAR OF COMPANIES	Sec 252 (3) - By Government Body	20/10/2022	Wrong case type &&& wrong section select,e stamp missed with supporting affidavit,pgs not clear 158,160, paste welfare and court fees in blank space on vakaltnama, wrong income tax advance service	RAKESH

38	18/10/2022	CP(AA) Merger and Amalgamation(Comp anies Act)	710102086902022		VIHAAN NETWORKS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec. 230-232 - Second Motion	20/10/2022	Pgs not clear 81,88,89,167, 25rs welfare and 3rs court fees missed in vakaltnama	Sujoy
39	26/05/2022	Interlocutory Application (I.B.C)	710102042012022	COMPANY PETITION IB (IBC)/606(ND)2021	BANSAL TRADING COMPANY VS PERIWINKLE HERBAL PVT LTD	Rule 11 of NCLT, 2016	20/10/2022	memo party missed in index and in application	SANYAM JAIN
40	14/07/2022	Interlocutory Application (I.B.C)	710102055502022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS PERIWINKLE HERBAL PVT LTD	Rule 11 of NCLT, 2016	19/10/2022	wrong file please file do as additional please contact to registry regarding you file	KULDEEP
41	19/08/2022	Interlocutory Application (I.B.C)	710102067032022	COMPANY PETITION IB (IBC)/300(PB)2020	VINOD KUMAR AND ANR VS SARE GURUGRAM PVT LTD	Sec 60(5),Rule 11 of NCLT, 2016	19/10/2022	please pervious document	SURENDER
42	26/08/2022	Interlocutory Application (I.B.C)	710102069412022	COMPANY PETITION IB (IBC)/3370(ND)2019	MR. VANEET BHATIA VS SHRI NARENDRA JINDAL	Sec 66(1)	20/10/2022	section wrong according your pdf please choose Application under any other provisions- IBC need to sign on every pages on application	Vishal
43	5/9/2022	Restoration Application (IBC)	710102072482022		M/S. TRUFOM ENGINEERS VS M/S. TECHNOFAB ENGINEERS LIMITED	Rule 11 of NCLT, 2016	20/10/2022	main case not link with application	Akshay Ringe
44	3/10/2022	Interlocutory Application (I.B.C)	710102081282022	COMPANY PETITION IB (IBC)/197(PB)2017	ASSISTANT PROVIDENT FUND COMMISSIONER VS RAMACHANDRAN SUBRAMANIAN	Sec 60(5)	18/10/2022	Page No. 22 to 26,82 to 86, not clear	Manish
45	4/10/2022	Interlocutory Application (I.B.C)	710102081522022		DEEPAK KHAJURIA VS SHRAVAN KUMAR VISHNOI	Rule 11 of NCLT, 2016	18/10/2022	main case not link memo party heading missed on page number 1 welfare @25 rs and court fee @5 rs missing	Dhawal Mohan
46	8/10/2022	Interlocutory Application (I.B.C)	710102082542022	COMPANY PETITION IB (IBC)/1781(ND)2018	DR. SANJAY MISRA VS MR. SHIV NANDAN SHARMA	Sec 60(5)	18/10/2022	please delete extra pdf please upload only application and proof of service	Sohil
47	6/10/2022	Interlocutory Application (I.B.C)	710102082172022	COMPANY PETITION IB (IBC)/1129(ND)2020	SURESH KUMAR MITTAL VS MR. SHIV NANDAN SHARMA	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	19/10/2022	Vakalatnama Not Clear	Akshay
48	8/10/2022	Interlocutory Application (I.B.C)	710102082642022	COMPANY PETITION IB (IBC)/490(ND)2022	VIJENDER SHARMA VS MR. RAM RATTAN GOYAL	Application under any other provisions- IBC	19/10/2022	Pg-74-81, not clear page and need to translate double pagination not allowed d	VIJENDER SHARMA
49	8/10/2022	Interlocutory Application (I.B.C)	710102082732022	COMPANY PETITION IB (IBC)/491(ND)2022	VIJENDER SHARMA VS MR. SUBHASH AGGARWAL	Application under any other provisions- IBC	19/10/2022	page 69-71,82-83,116,132-133,138,181-184,190,192,211-214,216-219,226-235,237-265,271 not clear page	VIJENDER SHARMA

50	6/10/2022	Interlocutory Application (I.B.C)	710102082132022	COMPANY PETITION IB (IBC)/271(PB)2017	SUNIL KUMAR VS WIANXX IMPEX PRIVATE LIMITED	Sec 60(5)	20/10/2022	32,38,40,42,48,64,303-307,317-318,330-332,336,344,349,350-351,364,367-368,372,374,376-384,404,425,436, not clear page	Harish
51	7/10/2022	Interlocutory Application (I.B.C)	710102082262022	COMPANY PETITION IB (IBC)/3105(ND)2019	RESHMA MITTAL VS WIANXX IMPEX PRIVATE LIMITED	Application under any other provisions- IBC	19/10/2022	Case Title Missed in Affidavit	CA. Reshma Mittal
52	30/09/2022	Interlocutory Application (I.B.C)	710102080332022		SURENDRA SINGH VS ANIL TAYAL RESOLUTIONAL PRROFESSIONAL M/S AVJ DEVELOPERS (INDIA) PRIVATE LTD.	Sec 60(5)	20/10/2022	main case not link	NIKITA C JAIN
53	8/10/2022	Interlocutory Application (I.B.C)	710102082632022	COMPANY PETITION IB (IBC)/489(ND)2022	VIJENDER SHARMA VS DEEPAK GOYAL	Application under any other provisions- IBC	19/10/2022	Pg-74-81,86, not clear page and need to translate copy	VIJENDER SHARMA
54	10/10/2022	Interlocutory Application (I.B.C)	710102083112022	COMPANY PETITION IB (IBC)/1768(ND)2018	SANJEEV PRASAD AND ANURADHA PRASAD VS H.S. OBEROI BUILDTECH PRIVATE LIMITED	Sec 60(5)	19/10/2022	merge into one pdf, Section Not Mentioned in Index, Volume 1 and 2 Index Missing and 25 Rs. Welfare Fund Fess and Rs. 3 Court Fee missing in Vakalatnama, Ticket not allowed on mid of Vakalatnama, Text Hide not Allowed Side Ticket on Vakalatnama Merge in One PDF in Main Application and Please delete Extra Document .Please Upload Only Application and Proof of Service	India C&L
55	10/10/2022	Interlocutory Application (I.B.C)	710102082972022	COMPANY PETITION IB (IBC)/102(PB)2017	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Rule 11 of NCLT, 2016	19/10/2022	29-31 NOT CLEAR PAGE Section Wrong According your Index and Main Case Wrong According your PDF	RITU
56	11/10/2022	Cross Application (IBC)	710102083512022	COMPANY PETITION IB (IBC)/739(ND)2021	STATE BANK OF INDIA VS MR. VARUN JAJOO	Sec 60(5)	20/10/2022	Case Type Wrong	EKTA CHOUDHARY
57	3/10/2022	Company Application(Companies Act)	710102081242022	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	74. SANDRA KEITH FREESE DIRECTOR. VS UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	19/10/2022	Pg-78 cut pdf Main Case Not Mentioned in Memo Party and Section Not Mentioned in Index	Shubhi Agarwal
58	11/10/2022	Interlocutory Application (I.B.C)	710102083442022	COMPANY PETITION IB (IBC)/682(ND)2022	RAM CHANDER OMER VS NAFTOGAZ INFRASTRUCTURE LIMITED	Rule 11 of NCLT, 2016	19/10/2022	MEMO OF PARTIES MAIN CASE NO NOT MENTIONED	ASHISH
59	6/10/2022	Interlocutory Application (I.B.C)	710102082022022	COMPANY PETITION IB (IBC)/1397(PB)2019	SANJAY JAIN VS NARENDER KUMAR SHARMA	Sec 60(5)	18/10/2022	court fee missed @3 rs	Ayush Sharma

60	3/10/2022	Interlocutory Application (I.B.C)	710102081342022	COMPANY PETITION IB (IBC)/35(ND)2017	SARVESH KASHYAP LIQUIDATOR VS NARENDER KUMAR SHARMA	Regulation 44(2), Liquidation process Regulation, 2016	18/10/2022	memo party missed in index and in application	Sameer
61	11/10/2022	Interlocutory Application (I.B.C)	710102083712022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS NARENDER KUMAR SHARMA	Sec 60(5)	19/10/2022	Section Wrong According your pdf memo party missed in index and in application	KULDEEP
62	11/10/2022	Interlocutory Application (I.B.C)	710102083402022	COMPANY PETITION IB (IBC)/518(ND)2022	ICICI BANK LIMITED VS MR. CHANDER MOHAN SETHI	Rule 11 of NCLT, 2016	18/10/2022	vakalatnama not mention index and pagination not done on vakalatnama court fee and welfare missed in vakalatnama	Rishabh Govila
63	28/09/2022	Interlocutory Application (I.B.C)	710102079512022	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS MR. CHANDER MOHAN SETHI	Sec 60(5)	19/10/2022	15 Rs. welfare Fund Fess and court fee missing in Vakalatnama Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	KULDEEP
64	22/09/2022	Interlocutory Application (I.B.C)	710102077552022	COMPANY PETITION IB (IBC)/564(ND)2022	SHAKTI EQUIPMENTS PRIVATE LIMITED VS DEEPALI DESIGNS AND EXHIBITS PRIVATE LIMITED	Sec 60(5)	19/10/2022	Section Wrong According your pdf for withdrawal application	Nithish Banger
65	13/10/2022	Interlocutory Application (I.B.C)	710102084312022	COMPANY PETITION IB (IBC)/1397(PB)2019	PRIVY CAPITAL LIMITED VS NARENDRA KUMAR SHARMA RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	20/10/2022	page 50,52,54,66,72,79,83,87,95,97,99,108,110,124,130,137,141,143,153,157,159,166,168,172,174,176,178,180,182,186,188,190,195,197,199,201,203,205,209,211,215,217,224,226,228,230,232,234,236,238,240,242,244,246,253,255,257,259,261,263,265,267,269,271,273,275,282,284,286,288,290,292,296,298,304,343,344, not clear page and 339,401 cut page	ankur gupta
66	6/10/2022	Interlocutory Application (I.B.C)	710102081992022	COMPANY PETITION IB (IBC)/552(ND)2021	CA ANIL MATTA VS K.S.N. BUILDWELL PVT LIMITED	Application under any other provisions- IBC	19/10/2022	due payment other section	Anil Matta
67	3/10/2022	Interlocutory Application (I.B.C)	710102081252022	COMPANY PETITION IB (IBC)/22(PB)2018	SANJEEV KUMAR VS MR. SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL OF VALUE INFRACON INDIA PVT. LTD.	Sec 60(5)	18/10/2022	please delete previous document vakalatnama pagination missed	Sachin Bajpai

68	14/10/2022	Interlocutory Application (I.B.C)	710102084902022	COMPANY PETITION IB (IBC)/1117(ND)2020	DELHI DIAMOND PRIVATE LIMITED (UNDER LIQUIDATION) VS MR. SANJAY KUMAR SINGH RESOLUTION PROFESSIONAL OF VALUE INFRACON INDIA PVT. LTD.	Application under any other provisions- IBC	18/10/2022	Page No. 82 Not Clear	ankur gupta
69	14/10/2022	Interlocutory Application (I.B.C)	710102084952022	COMPANY PETITION IB (IBC)/1572(ND)2019	WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED VS WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Rule 11 of NCLT, 2016	18/10/2022	Memo Party Missing and Need to Applicant Sign Every Pages in Application and True Copy Sign Missing	vivek kumar karn
70	14/10/2022	Interlocutory Application (I.B.C)	710102085032022	COMPANY PETITION IB (IBC)/100(ND)2019	GAURAV KATIYAR VS WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Sec 60(5)	18/10/2022	Section Wrong According in Index and Application	RISHABH JAIN
71	12/10/2022	Interlocutory Application (I.B.C)	710102084082022	COMPANY PETITION IB (IBC)/275(ND)2019	DEBABSHIS NANDA VS WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED	Application under any other provisions- IBC	19/10/2022	main case not link	Debashis Nanda
72	12/10/2022	Interlocutory Application (I.B.C)	710102083832022	COMPANY PETITION IB (IBC)/525(ND)2017	ANUP KUMAR VS M/S SHIVKALA DEVELOPERS PVT. LTD.	Application under any other provisions- IBC	20/10/2022	page number cut please need to properly pagination on pdf	Anup Kumar
73	13/10/2022	Interlocutory Application (I.B.C)	710102084512022	COMPANY PETITION IB (IBC)/373(PB)2018	M/S KUTCH CHEMICAL INDUSTRIES LIMITED VS STATE TAX OFFICE - I	Sec 60(5)	18/10/2022	sign missing in application on every page and stamp paper not notarized affidavit back date double pagination not allowed court fee missing need to true copy and sign on every pages	Mukund P Unny
74	15/10/2022	Interlocutory Application (I.B.C)	710102085782022		ATUL KUMAR KANSAL (LIQUIDATOR) VS STATE TAX OFFICE - I	Application under any other provisions- IBC	18/10/2022	main case not link	Atul Kumar Kansal
75	15/10/2022	Interlocutory Application (I.B.C)	710102085652022	COMPANY PETITION IB (IBC)/718(PB)2018	ASHOK KUMAR GUPTA LIQUIDATOR OF DYNAMIC SHELLS (INDIA) PVT. LTD. VS STATE TAX OFFICE - I	Application under any other provisions- IBC	18/10/2022	16-19 not clear page	ASHOK KUMAR GUPTA
76	15/10/2022	Interlocutory Application (I.B.C)	710102085742022	COMPANY PETITION IB (IBC)/25(PB)2018	HUZEFA FAKHRI SITABKHAN VS STATE TAX OFFICE - I	Application under any other provisions- IBC	18/10/2022	ib not mention in main case and memo party missing and section wrong	Sanampreet

77	14/10/2022	Interlocutory Application (I.B.C)	710102085432022		SHRUTI SHARMA VS PAWAN KUMAR GARG	Sec 60(5)	18/10/2022	Main Case Not Link and Please Merge One PDF in Annexure and Pagination Wrong According your Index and 3 Rs. Court Fess Missing in Vakalatnama and Please Deleted Extra Document only Application and Proof of Service Uploaded Ticket Not Allowed on Mid Vakalatnama Text Hide not Allowed Side Ticket on Vakalatnama	Ayush Gupta
78	15/10/2022	Interlocutory Application (I.B.C)	710102085902022	COMPANY PETITION IB (IBC)/173(ND)2020	KAPIL DEV TANEJA VS MR. AMOGH SABHARWAL	19(2)	18/10/2022	Payment Due Other Section Rule 11 Payment Pending and Section Wrong	Mani Gupta
79	15/10/2022	Interlocutory Application (I.B.C)	710102085942022	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS MR. AMOGH SABHARWAL	Application under any other provisions- IBC	18/10/2022	Affidavit Missing	Mohit Chawla
80	15/10/2022	Company Appeal (IBC)	710102085752022	COMPANY PETITION IB (IBC)/64(PB)2017	HUZefa FAKHRI SITABKHAN VS MR. AMOGH SABHARWAL	Sec 60(5)	20/10/2022	wrong section and case type wrong need to file IA	Sanampreet
81	15/10/2022	Interlocutory Application (I.B.C)	710102085892022	COMPANY PETITION IB (IBC)/1974(ND)2019	SUMIT SURI VS MR. AMOGH SABHARWAL	Rule 11 of NCLT, 2016	18/10/2022	ib not mention in main case and ticket not allowed mid on vakaltnama and court fee 1 rs. missing and memo party missing and affidavit address not match with stamp paper	Tapas
82	15/10/2022	Interlocutory Application (I.B.C)	710102085952022	COMPANY PETITION IB (IBC)/479(ND)2019	RITA GUPTA VS MR. AMOGH SABHARWAL	Application under any other provisions- IBC	18/10/2022	main case not link	RITA GUPTA
83	15/10/2022	Interlocutory Application (I.B.C)	710102085582022	COMPANY PETITION IB (IBC)/1311(ND)2018	AKARSH KASHYAP VS MR. AMOGH SABHARWAL	Application under any other provisions- IBC	18/10/2022	Page No. 12 Need to English Translate Copy	AKARSH KASHYAP
84	15/10/2022	Interlocutory Application (I.B.C)	710102085912022	COMPANY PETITION IB (IBC)/354(PB)2021	SAJ HOUSING PRIVATE LIMITED VS PRIYANKA CHOUHAN LIQUIDATOR OF DRISHTI INDIA LIMITED	Sec 42	18/10/2022	Index Missing and Need to Applicant Sign Every Pages in Application and Document Properly Scan	Manisha
85	15/10/2022	Interlocutory Application (I.B.C)	710102085832022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	memo party missing	RISHI
86	15/10/2022	Interlocutory Application (I.B.C)	710102086032022	COMPANY PETITION IB (IBC)/179(ND)2019	BHOOPESH GUPTA VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	memo party missing	ABHISHEK DEVGAN
87	15/10/2022	Interlocutory Application (I.B.C)	710102085972022	COMPANY PETITION IB (IBC)/404(ND)2018	MOHIT CHAWLA VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	page number 14 not mention in index	Mohit Chawla

88	15/10/2022	Interlocutory Application (I.B.C)	710102086122022	COMPANY PETITION IB (IBC)/597(PB)2017	SANJAY GUPTA LIQUIDATOR OF SONEAR INDUSTRIES LIMITED VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	application incomplete	Chaitanya Bansal
89	15/10/2022	Interlocutory Application (I.B.C)	710102085692022	COMPANY PETITION IB (IBC)/230(PB)2021	GULSHAN KUMAR GUPTA VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	Page No. After 13 Document Missing in PDF According your Index	GULSHAN KUMAR GUPTA
90	15/10/2022	Interlocutory Application (I.B.C)	710102085792022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS RGTL INDUSTRIES LIMITED	Sec 60(5)	18/10/2022	Memo Party Missing	RISHI
91	15/10/2022	Interlocutory Application (I.B.C)	710102086162022	COMPANY PETITION IB (IBC)/132(PB)2017	SANJAY GUPTA LIQUIDATOR OF SAMTEL COLOR VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	application incomplete and index page not clear	Chaitanya Bansal
92	15/10/2022	Interlocutory Application (I.B.C)	710102086132022	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA LIQUIDATOR OF CLASSIC BOTTLE CAPS PVT. LTD. VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	17-19,24-25 not clear page	HONEY SATPAL
93	15/10/2022	Interlocutory Application (I.B.C)	710102086142022	COMPANY PETITION IB (IBC)/1694(ND)2018	CHANCHAL DUA LIQUIDATOR FOR TREND FLOORING PRIVATE LIMITED VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	memo party missing	ABHISHEK
94	16/10/2022	Interlocutory Application (I.B.C)	710102086342022	COMPANY PETITION IB (IBC)/1644(PB)2018	SANDEEP KUMAR BHATT VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	26-37, not clear page	Sandeep Kr Bhatt
95	15/10/2022	Interlocutory Application (I.B.C)	710102086172022	COMPANY PETITION IB (IBC)/107(PB)2019	M/S. VALLABH STEEL WEST PVT. LTD. VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	11-18,24 not clear page	ADITYA MADAAN
96	15/10/2022	Interlocutory Application (I.B.C)	710102086182022	COMPANY PETITION IB (IBC)/2158(ND)2019	CHANCHAL DUA LIQUIDATOR FOR HITECH GRAIN VS RGTL INDUSTRIES LIMITED	Application under any other provisions- IBC	18/10/2022	memo party missing	ABHISHEK
97	17/10/2022	Miscellaneous Application (IBC)	710102086612022	COMPANY PETITION IB (IBC)/3383(ND)2019	CORPORATION BANK VS SAINOV SPIRITS PRIVATE LIMITED	Sec 60(5)	18/10/2022	Case Type Wrong and Application Incomplete and Not Allowed in Hindi and Index Missing and E-Stamp paper and Affidavit Missing and Need to Applicant Sign Every Pages in Application	DEPUTY LABOUR COMMISSIONER

98	16/10/2022	Interlocutory Application (I.B.C)	710102086382022	COMPANY PETITION IB (IBC)/495(ND)2017	IMPEX SERVICES INDIA PRIVATE LIMITED VS YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIES LTD	Application under any other provisions- IBC	18/10/2022	memo party missing and section wrong and 60-64 not clear page	YOGESH KUMAR JAGIA
99	15/10/2022	Interlocutory Application (I.B.C)	710102086282022	COMPANY PETITION IB (IBC)/812(ND)2021	RAKESH KUMAR JINDAL [IRP] VS YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIES LTD	Application under any other provisions- IBC	18/10/2022	main case not clear pdf and page numbering not mention in index and 6,18-20 not clear page and page26- 27 cut page	Rakesh Kumar Jindal
100	15/10/2022	Company Appeal (IBC)	710102086222022	COMPANY PETITION IB (IBC)/1112(ND)2018	KNIGHT RIDERS SPORTS PVT LTD VS GLOBAL FRAGRANCES PVT LTD	Application under any other provisions- IBC	20/10/2022	wrong section and case type wrong need to file IA	ARTI BALUJA
101	16/10/2022	Interlocutory Application (I.B.C)	710102086412022	COMPANY PETITION IB (IBC)/421(ND)2019	SATYA PRAKASH VS GLOBAL FRAGRANCES PVT LTD	Application under any other provisions- IBC	18/10/2022	28-30,36-41 not clear page and page no. 1-2 not mention in index	SATYA
102	17/10/2022	Interlocutory Application (I.B.C)	710102086472022	COMPANY PETITION IB (IBC)/652(PB)2019	SMT. SUJATA DAS VS AMIT AGRAWAL	Sec 60(5)	18/10/2022	Memo Party Missing	KARAN MALHOTRA
103	16/10/2022	Interlocutory Application (I.B.C)	710102086402022	COMPANY PETITION IB (IBC)/419(PB)2018	MR. ANIL KUMAR LIQUIDATOR VS M/S PEARL VISION PRIVATE LIMITED	Application under any other provisions- IBC	18/10/2022	93,97, not clear page	CA ANIL KUMAR
104	16/10/2022	Company Application(Companies Act)	710102086372022	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	RAJIV KAPUR VS NAPCO BEVEL GEAR OF INDIA LTD.	Rule 11 of NCLT	18/10/2022	memo party missing and section wrong and main case number wrong and page 5 not clear	ANGAD MEHTA
105	17/10/2022	Interlocutory Application (I.B.C)	710102086662022	COMPANY PETITION IB (IBC)/2503(ND)2019	DURGA DAS AGRAWAL VS NAPCO BEVEL GEAR OF INDIA LTD.	Application under any other provisions- IBC	18/10/2022	Need to Applicant sign Every Pages in Application Pages	ASHOK
106	16/10/2022	Interlocutory Application (I.B.C)	710102086432022	COMPANY PETITION IB (IBC)/299(ND)2019	DEEPIKA B PRASAD LIQUIDATOR PARIVARTAN BUILDTECH VS NAPCO BEVEL GEAR OF INDIA LTD.	Application under any other provisions- IBC	18/10/2022	39-40,42-56 not clear page and 57-58 hindi page and 1-23 page number not mention in index and page number missing after 61 page	aditya gauri
107	16/10/2022	Interlocutory Application (I.B.C)	710102086292022	COMPANY PETITION IB (IBC)/378(PB)2017	ANIL KOHLI LIQUIDATOR FOR MOSER BAER INDIA LIMITED VS NAPCO BEVEL GEAR OF INDIA LTD.	Application under any other provisions- IBC	18/10/2022	47-53,122-150,153, not clear page	ABHISHEK
108	16/10/2022	Interlocutory Application (I.B.C)	710102086302022	COMPANY PETITION IB (IBC)/438(PB)2018	MR. ANIL KUMAR LIQUIDATOR VS PIXION MEDIA PVT LTD.	Application under any other provisions- IBC	18/10/2022	90,94 not clear page	CA ANIL KUMAR

109	17/10/2022	Interlocutory Application (I.B.C)	710102086812022	COMPANY PETITION IB (IBC)/1581(PB)2018	COVETOUS CONSTRUCTION PRIVATE LIMITED VS M/S VIJAI CONSTRUCTION (INDIA) PVT LIMITED	Sec 60(5)	18/10/2022	Page No. 56-58 , 75, Page Not Clear	ABHISHEK
110	18/10/2022	Interlocutory Application (I.B.C)	710102087132022	COMPANY PETITION IB (IBC)/1671(ND)2019	KOTAK MAHINDRA PRIME LIMITED VS FIVE CORE ELECTRONICS LIMITED	Sec 60(5)	19/10/2022	44-45,47,48, not clear page	SIDDHARTH BAMBHA
111	15/10/2022	Interlocutory Application (I.B.C)	710102086002022	COMPANY PETITION IB (IBC)/532(PB)2017	KASHI VISWANATHAN SIVARAMAN VS FIVE CORE ELECTRONICS LIMITED	Application under any other provisions- IBC	18/10/2022	49-51 not clear page and date not verified affidavit	Dhananjaya Sud
112	18/10/2022	Interlocutory Application (I.B.C)	710102086962022		BHAWNA GOEL VS AYYAGARI VISWANADHA SHARMA	Rule 11 of NCLT, 2016	19/10/2022	main case not link and sign missing in application page	Mohit Aggarwal
113	15/10/2022	Interlocutory Application (I.B.C)	710102085542022	COMPANY PETITION IB (IBC)/20(PB)2021	ANIL KOHLI RESOLUTION PROFESSIONAL FOR K.V.AROMATICS PRIVATE LIMITED VS RISHI CHEMICAL	Application under any other provisions- IBC	18/10/2022	Please Merge in One PDF in Vakalatnama and Please Deleted Extra Document	ABHISHEK
114	15/10/2022	Interlocutory Application (I.B.C)	710102086152022	COMPANY PETITION IB (IBC)/867(PB)2019	DEEPIKA BHUGRA PRASAD VS RISHI CHEMICAL	Application under any other provisions- IBC	18/10/2022	application incomplete only index upload	Dhananjaya Sud
115	15/10/2022	Interlocutory Application (I.B.C)	710102086042022	COMPANY PETITION IB (IBC)/461(PB)2017	SHILPI CABLES PRIVATE LIMITED VS RISHI CHEMICAL	Application under any other provisions- IBC	18/10/2022	11-13 not clear page	SUKHDEV MADNANI
116	17/10/2022	Interlocutory Application (I.B.C)	710102086802022	COMPANY PETITION IB (IBC)/417(ND)2017	RAKESH BHATIA VS RISHI CHEMICAL	Rule 11 of NCLT, 2016	18/10/2022	Section Wrong According your Index	rakesh
117	17/10/2022	Interlocutory Application (I.B.C)	710102086792022	COMPANY PETITION IB (IBC)/892(ND)2020	RAKESH BHATIA VS RISHI CHEMICAL	Rule 11 of NCLT, 2016	18/10/2022	Section Wrong According your Index	rakesh
118	18/10/2022	Company Application(Companies Act)	710102086932022	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	NUPUR KAPUR VS RISHI CHEMICAL	Rule 11 of NCLT	18/10/2022	Memo Party Missing and Respondent Name Missing in Soft Copy	GAURAV M LIBERHAN
119	17/10/2022	Interlocutory Application (I.B.C)	710102086782022	COMPANY PETITION IB (IBC)/657(ND)2021	MAHIMA JAIN VS REVITAL REALITY PVT LTD	Rule 11 of NCLT, 2016	18/10/2022	Case Type Wrong	Anjaneya
120	18/10/2022	Interlocutory Application (I.B.C)	710102087082022	COMPANY PETITION IB (IBC)/351(ND)2022	MAN MOHAN VIJ VS REVITAL REALITY PVT LTD	Sec. 12A	19/10/2022	16-17 not clear page	Man Mohan Vij
121	18/10/2022	Interlocutory Application (I.B.C)	710102086852022	COMPANY PETITION IB (IBC)/455(PB)2017	MARS INFRA ENGINEERING PRIVATE LIMITED VS MUNICIPAL CORPORATION FARIDABAD THROUGH SENIOR TOWN PLANNER	Sec 60(5)	19/10/2022	34-40 not clear page	RAKESH KUMAR

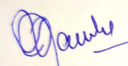
122	18/10/2022	Interlocutory Application (I.B.C)	710102087142022	COMPANY PETITION IB (IBC)/232(ND)2022	SUBODH KUMAR NATH VS MUNICIPAL CORPORATION FARIDABAD THROUGH SENIOR TOWN PLANNER	Sec 60(5)	19/10/2022	Sign missing in application page and page 21 is not clear page	Manoj Kulshrestha
123	18/10/2022	Interlocutory Application (I.B.C)	710102087232022	COMPANY PETITION IB (IBC)/197(PB)2017	TECPRO SYSTEM LIMITED VS MUNICIPAL CORPORATION FARIDABAD THROUGH SENIOR TOWN PLANNER	Rule 11 of NCLT, 2016	19/10/2022	section wrong and stamp paper missing and 57,63-66not clear page and page 61 cut	ankur gupta
124	18/10/2022	Interlocutory Application (I.B.C)	710102087072022	COMPANY PETITION IB (IBC)/271(PB)2017	MR. ANIL GOYAL VS MR. GOPAL LAL BASER	Application under any other provisions- IBC	19/10/2022	memo party missing and sign missing	Satakshi
125	18/10/2022	Interlocutory Application (I.B.C)	710102087182022	COMPANY PETITION IB (IBC)/120(ND)2021	CAPITAL TRADE LINKS LTD VS KDP BUILDWELL PRIVATE LIMITED	Rule 11 of NCLT, 2016	19/10/2022	memo to party is missing	HIMANSHU KAUSHIK
126	18/10/2022	Interlocutory Application (I.B.C)	710102087012022	COMPANY PETITION IB (IBC)/354(PB)2021	PRIYANKA CHOUHAN VS KDP BUILDWELL PRIVATE LIMITED	Application under any other provisions- IBC	19/10/2022	32-37,40-44, not clear page	Priyanka Chouhan
127	18/10/2022	Interlocutory Application (I.B.C)	710102087032022		PANKAJ AGARWAL VS HVR INDUSTRIES PVT LTD	Sec 60(5)	19/10/2022	main case not link and 16-17 not clear page	Manish
128	18/10/2022	Interlocutory Application (I.B.C)	710102086982022	COMPANY PETITION IB (IBC)/1565(PB)2018	USHA KADYAN VS ATUL KUMAR KANSAL	Sec 60(5)	19/10/2022	45,46 cut page	honey Khanna
129	18/10/2022	Interlocutory Application (I.B.C)	710102086992022	COMPANY PETITION IB (IBC)/1565(PB)2018	NARENDER GUPTA VS ATUL KUMAR KANSAL	Sec 60(5)	19/10/2022	23-27 not clear page	honey Khanna
130	18/10/2022	Interlocutory Application (I.B.C)	710102086862022	COMPANY PETITION IB (IBC)/442(ND)2022	LOCOFAST ONLINE SERVICES PRIVATE LIMITED VS BEE K BEE PRINTS PRIVATE LIMITED	Application under any other provisions- IBC	19/10/2022	memo party missing and section wrong	Vaibhav Kumar
131	19/10/2022	Company Application(Companies Act)	710102087392022	COMPANY PETITION (COMPANIES ACT)/1(ND)2022	HATAM SINGH VS I.S.P. CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	20/10/2022	Main Case No. Missing in Memo Party and Need to Applicant Sign on Every Pages in Application and Page no. 1 Again Repeated	RAJEEV
132	19/10/2022	Interlocutory Application (I.B.C)	710102087402022	COMPANY PETITION IB (IBC)/388(PB)2021	MIDEAST INTEGRATED STEELS LIMITED VS SHUBH MINERALS PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/10/2022	Need to Applicant Sign on Every Pages in Application	Aditya Nayyar
133	19/10/2022	Interlocutory Application (I.B.C)	710102087282022	COMPANY PETITION IB (IBC)/129(PB)2022	HEMANT SETHI RESOLUTION PROFESSIONAL OF HARVINDER SINGH SIKKA VS SHUBH MINERALS PRIVATE LIMITED	Application under any other provisions- IBC	20/10/2022	Page No. 39-54 Page Not Clear	aditya gauri
134	19/10/2022	Company Application(Companies Act)	710102087452022	COMPANY PETITION (COMPANIES ACT)/148(ND)2016	ANIL KUMAR JAIN VS VARDHMAN ROLLER FLOUR MILLES PVT. LTD.	Section 420	20/10/2022	Section Wrong According your Index	MANOJ

135	19/10/2022	Interlocutory Application (I.B.C)	710102087352022	COMPANY PETITION IB (IBC)/893(ND)2018	VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE PVT. LTD.	Sec 60(5)	20/10/2022	Memo Party Missing and Section Not Mentioned in Index E-Stamp Paper Missing	RAKHI
136	19/10/2022	Interlocutory Application (I.B.C)	710102087302022	COMPANY PETITION IB (IBC)/131(PB)2022	HEMANT SETHI RESOLUTION PROFESSIONAL OF KUSHAM KAUR VS ABIR INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	20/10/2022	Page No. 50-54 Page Not clear	aditya gauri
137	19/10/2022	Interlocutory Application (I.B.C)	710102087502022	COMPANY PETITION IB (IBC)/1015(PB)2020	ENDLESS SERVICES PRIVATE LIMITED VS SLR CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	20/10/2022	Memo Party Missing	NIKSHUBHA SETHI
138	19/10/2022	Company Application(Companies Act)	710102087572022	COMPANY PETITION (COMPANIES ACT)/127(ND)2011	ANIL GHAI VS GHAI HOUSING	Any other provision - Govt body	20/10/2022	section wrong and 67 cut page	ANAND
139	19/10/2022	Interlocutory Application (I.B.C)	710102087362022	COMPANY PETITION IB (IBC)/1182(ND)2018	PUNIT HANDA VS GHAI HOUSING	Application under any other provisions- IBC	20/10/2022	Memo Party Missing and E-Stamp Paper Missing	Omprakash Sharma
140	19/10/2022	Interlocutory Application (I.B.C)	710102087542022	COMPANY PETITION IB (IBC)/664(ND)2022	SAYA AUTOMOBILES LIMITED VS RAMESH HANDA	Sec 60(5)	20/10/2022	memo party missing	Deepender Hooda
141	19/10/2022	Company Application(Companies Act)	710102087312022	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS DSPC ENGINEERING PRIVATE LIMITED	Sec 241 (2)	20/10/2022	Incomplete Documents	Prasanna
142	19/10/2022	Interlocutory Application (I.B.C)	710102087512022	COMPANY PETITION IB (IBC)/632(ND)2020	RAKESH KUMAR JINDAL (IRP) VS DSPC ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC	20/10/2022	Pagination Wrong According your Index	Rakesh Kumar Jindal
143	19/10/2022	Interlocutory Application (I.B.C)	710102087272022	COMPANY PETITION IB (IBC)/130(PB)2022	HEMANT SETHI RESOLUTION PROFESSIONAL OF GURINDER SINGH SIKKA VS DSPC ENGINEERING PRIVATE LIMITED	Application under any other provisions- IBC	20/10/2022	Page No. 75-78 , 65 Page Not Clear	aditya gauri
144	19/10/2022	Interlocutory Application (I.B.C)	710102087472022	COMPANY PETITION IB (IBC)/271(PB)2017	MR. SHIVAM VS MR. SHIVAM	Application under any other provisions- IBC	20/10/2022	memo party missing and sign missing in application page	Satakshi
145	19/10/2022	Company Application(Companies Act)	710102087322022	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS DSPC ENGINEERING PRIVATE LIMITED	Sec 241 (2)	20/10/2022	application not upload only proof service uploaded	Prasanna
146	19/10/2022	Company Application(Companies Act)	710102087432022	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR VS DSPC ENGINEERING PRIVATE LIMITED	Sec 241 (2)	20/10/2022	wrong file need to additional	Prasanna

147	18/10/2022	Interlocutory Application (I.B.C)	710102087162022	COMPANY PETITION IB (IBC)/3173(ND)2019	HEMANT SETHI RESOLUTION PROFESSIONAL EMKAY AUTOMOBILES INDUSTRIES LIMITED VS DSPC ENGINEERING PRIVATE LIMITED	Sec 12(2)	20/10/2022	Section wrong According your Index Page No. 44- 99 True Copy Sign Missing in Annexure Pages	aditya gauri
148	17/10/2022	Interlocutory Application (I.B.C)	710102086562022	COMPANY PETITION IB (IBC)/361(PB)2018	RAVINDER PAL SINGH LAMBA VS AMAN PREET SINGH BAWA	Sec 60(5)	20/10/2022	section wrong according your pdf welfare missed @5 rs	EASYLAW
149	19/10/2022	Interlocutory Application (I.B.C)	710102087602022	COMPANY PETITION IB (IBC)/575(ND)2017	K G SOMANI LIQUIDATOR VS AMAN PREET SINGH BAWA	Application under any other provisions- IBC	20/10/2022	Pages 4-6 not signed. Place the affidavit after report.	KG Somani
150	20/10/2022	Interlocutory Application (I.B.C)	710102087752022	COMPANY PETITION IB (IBC)/1059(ND)2018	SARVESH MAHAJAN VS AMAN PREET SINGH BAWA	Application under any other provisions- IBC	20/10/2022	"please merge pdf in single application section not mention in index and application Pg-20 not clear pg-31 cut ticket not allowed on text welfare @25 court@3"	Priyanshu Upadhyay
151	18-10-2022	0710102/08489/2021(No.of Docs - 1)	0710102084892021/1	COMPANY PETITION IB (IBC)/241(ND)2022	SJM INVESTMENTS (DELHI) PRIVATE LIMITED Vs. DEVINDU BUILDCON PRIVATE LIMITED	IBC under Sec 7	19-10-2022	Index is Missing.	
152	18-10-2022	0710102/12014/2020(No.of Docs - 2)	0710102120142020/1	INTERLOCUTORY APPLICATION (I.B.C)/311(PB)2021	SKYVILLE- RESIDENTS WELFARE ASSOCIATION Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED	Sec 60(5)	19-10-2022	Page No:44,50-51 is not Clear.	
153	18-10-2022	0710102/15249/2019(No.of Docs - 2)	0710102152492019/23	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	19-10-2022	Page No:23 is not Clear.	
154	18-10-2022	0710204/00018/2016(No.of Docs - 2)	0710204000182016/23	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS.	Sec 272 of the Companies Act , 2013	19-10-2022	Wrong Pagination according to Index.	
155	19-10-2022	0710102/06573/2022(No.of Docs - 2)	0710102065732022/3	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	19-10-2022	Need to applicant sign on every page in Rejoinder.	
156		0710102/06573/2022(No.of Docs - 2)	0710102065732022/4	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2022	RED MALL VAYAPARI WELFARE ASSOCIATION Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	19-10-2022	Sign are Missing on Page No:1-16 and 161.	

157	19-10-2022	0710102/05920/2022(No.of Docs - 2)	0710102059202022/2	COMPANY PETITION IB (IBC)/575(ND)2022	AMIT GIRDHAR PROPRIETOR Vs. RICHFIELD INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	19-10-2022	Index is Missing and Incomplete Documents.	
158	19-10-2022	0710102/06341/2021(No.of Docs - 2)	0710102063412021/4	COMPANY PETITION IB (IBC)/607(PB)2021	DBS BANK INDIA LIMITED THROUGH RP Vs. AAMIR AHMED	Section 95(1)	19-10-2022	Sign is Missing on Page No:2.	
159	19-10-2022	0710102/08895/2021(No.of Docs - 1)	0710102088952021/4	COMPANY PETITION IB (IBC)/26(ND)2022	SHUBHAM PROJECTS PRIVATE LIMITED Vs. MAHAVIR HANUMAN DEVELOPERS PRIVATELIMITED	IBC under Sec 7	19-10-2022	Notary is Missing on Stamp Paper and Pagination is not Clear.	
160	19-10-2022	0710204/00112/2018(No.of Docs - 2)	0710204001122018/1	COMPANY PETITION (COMPANIES ACT)/46(ND)2018	SH PRUSHOTTAM KUMAR SHARMA & ORS Vs. DELTA WALLACE PVT LTD AND ORS	Sec. 242(4),Sec 241 (2)	19-10-2022	Back Date of Affidavit, Page No:51-56 is not Clear and Vakalatnama fees is Missing.	
161	17/10/2022	0710102/15249/2019(No.of Docs - 2)	0710102152492019/18	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	Address missing in Affidavit	
162	17/10/2022	0710102/15249/2019(No.of Docs - 2)	0710102152492019/19	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	Address missing in Affidavit	
163	17/10/2022	0710102/15249/2019(No.of Docs - 2)	0710102152492019/20	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	Address missing in Affidavit	
164	17/10/2022	0710102/15249/2019(No.of Docs - 2)	0710102152492019/21	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	Address missing in Affidavit	
165	17/10/2022	0710102/15249/2019(No.of Docs - 2)	0710102152492019/22	COMPANY PETITION IB (IBC)/176(ND)2020	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	Address missing in Affidavit	
166	18/10/2022	0710102/00105/2022(No.of Docs - 2)	0710102001052022/6	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/5(ND)2022	TIMES INTERNET LIMITED Vs. M/S SUNTIME ENERGY LTD. & ORS	Sec. 230-232 - Second Motion	20.10.2022	Page Numbers 6 to 244 according to PDF it should not be mentioned Certified True Copy;it should be mentioned only True Copy sign	
167	18/10/2022	0710102/00863/2022(No.of Docs - 1)	0710102008632022/5	COMPANY PETITION IB (IBC)/68(ND)2022	JAINCO INDUSTRIES Vs. SHREE AMBIKA IMPEX LIMITED	IBC Under Sec 9	20.10.2022	Pages 83 to 85 according to PDF Not Clear	
168	18/10/2022	0710102/00944/2020(No.of Docs - 2)	0710102009442020/13	COMPANY PETITION IB (IBC)/356(ND)2020	SKC INFRATECH PRIVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	Place the Court Fee stamp in Blank space in Vakalatnama	
169	18/10/2022	0710102/05354/2022(No.of Docs - 2)	0710102053542022/5	COMPANY PETITION IB (IBC)/593(ND)2022	RASHI PERIPHERALS PRIVATE LIMITED Vs. GENERATION NXT COMPART PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	True Copy sign msising in Pages 33 to 50 according to PDF	
170	18/10/2022	0710102/05959/2022(No.of Docs - 1)	0710102059592022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/92(ND)2022	TRANS VALVES (INDIA) PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec. 230-232 - Second Motion	20.10.2022	Index missing, Pagination msising, True Copy sign msising after Affidavit Page	

171	18/10/2022	0710102/05991/2022(No.of Docs - 2)	0710102059912022/6	COMPANY PETITION IB (IBC)/609(ND)2022	ROADWINGS INTERNATIONAL PVT LTD Vs. CONTAINER CORPORATION OF INDIA LIMITED	IBC Under Sec 9	20.10.2022	Sign msising in Pages 1 to 6 according to PDF, E-stamp missing	
172	18/10/2022	0710102/07088/2020(No.of Docs - 2)	0710102070882020/26	COMPANY PETITION IB (IBC)/875(PB)2020	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURE S PVT LTD	IBC under Sec 7,Rule 11 of NCLT, 2016	20.10.2022	Sign msising in Pages 2 to 22 according to PDF, E-stamp missing	
173	18/10/2022	0710102/07541/2022(No.of Docs - 1)	0710102075412022/1	INTERLOCUTORY APPLICATION (I.B.C)/4687(ND)2022	GROOVY STRUCTURES LLP Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	20.10.2022	Notary msising in E-stamp	
174	18/10/2022	0710102/07591/2022(No.of Docs - 2)	0710102075912022/1	INTERLOCUTORY APPLICATION (I.B.C)/4718(ND)2022	POFISOR SERVICES PRIVATE LIMITED Vs. MUKUL KUMAR RESOLUTION PROFESSIONAL OF KST INFRASTRUCTURE LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	20.10.2022	Wrong document Filed	
175	19/10/2022	0710102/01282/2022(No.of Docs - 1)	0710102012822022/21	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) Vs. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	20.10.2022	Index misisng	
176	19/10/2022	0710102/01585/2020(No.of Docs - 2)	0710102015852020/6	COMPANY PETITION IB (IBC)/460(ND)2020	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	Place the Welfare Fee stamp and Court Fee stamp in Blank space in Vakalatnama	
177	19/10/2022	0710102/02229/2022(No.of Docs - 1)	0710102022292022/7	COMPANY PETITION IB (IBC)/281(ND)2022	KELVIN AIR CONDITIONING AND VENTILATIONSYSYTEMS PRIVATE LIMITED. Vs. TRIUMPH REALTY PRIVATE LIMITED	IBC Under Sec 9	20.10.2022	Index msising	
178	19/10/2022	0710102/04570/2022(No.of Docs - 2)	0710102045702022/3	COMPANY PETITION (COMPANIES ACT)/102(ND)2022	SHAWN COULTER CONSULTING & ANR Vs. DSPC ENGINEERING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	20.10.2022	Main Case number misisng, Place the Court Fee stamp in Blank space in Vakalatnama	


DALIP LAMBA
 ASSISTANT REGISTRAR
 NATIONAL COMPANY LAW TRIBUNAL
 PRINCIPAL BENCH, NEW DELHI

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